

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

NO
Select
list

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O.A. No/269/90
T.A. No.

DATE OF DECISION 22-3-1993

Patel Ramesh Nathalal & other Petitioner

Mr. Daxesh T. Dave Advocate for the Petitioner(s)

Versus

Union of India Respondent

Mr. Akil Kureshi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. R.C.Bhatt : Judicial Member

The Hon'ble Mr. V.Radhakrishnan : Admn. Member

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

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1. Patel Ramesh Nathalal.
2. Gadara Dhirajlal Kanji.
75, old hostel, Vallabh Vidyanagar,
Kheda.

....applicants

(Advocate : Mr.Daxesh T.Dave)

versus

Union of India through
The Chief General Manager,
Telecom, Ashram Road,
Ahmedabad.

.....respondent

(Advocate : Mr.Akil Kureshi)

O R A L ORDER
O R A L O R D E R

O.A./269/90

Date: 22-3-1993

Per : Hon'ble Mr.R.C.Bhatt
Judicial Member

None is present for the applicant.
Mr.Akil Kureshi is present for the respondent.
Hence, the application is dismissed for
default. No order as to costs.

Mo
(V.RADHAKRISHNAN)
Admn.Member

Rene
(R.C.BHATT)
Judicial Member

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